

List of cases where Case Management Hearing was held during the month of September-2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	CS COMM-4094/2021	PUNJAB NATIONAL BANK VS SHREE RAM STRIPS AND UPPER HOUSE	A.K. SHUKLA AND K. KIRAN	11/10/21	06/09/22
			CS COMM-2229/2021	ANURAG PARKASH VS AM INTERNATIONAL	O.N. RATTAN LAL VS LALIT SHARMA	24/09/19	07/09/22
			CS COMM-891/2020	PRAVEEN GOEL VS SUREKHA BANSAL	RAKESH PATIYAL AND VIVEK KUMAR SINGH	18/03/20	14/09/22
			CS COMM-793/2020	PUNJAB NATIONAL BANK VS MEERA DEVI	AJAY KUMAR TYAGI AND S.S. TOMAR	06/03/20	15/09/22
			CS COMM-5064/2021	BAKEY ENTERPRISES AND ASSOCIATES	PAWAN GUPTA AND SAI SUDHIR SHARMA	02/12/21	15/09/21
			CS COMM-354/2021	SVL MULTIVENTURES VS SUMIT KUMAR	PUNEET KUMAR AND VISHAL KUMAR	28/01/21	19/09/22

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			CS COMM-50/2021	PUNJAB NATIONAL BANK VS LAXMI NAMKEEN BHANDAR	SUDESH SHARMA AND ANUJ	05/01/21	21/09/22
			CS COMM-635/2021	SHUBHAM PAPERS VS J.N. CARDS	RAJENDR VATS AND ARUN SANJAY	19/02/21	21/09/21
			CS COMM-5531/2021	SURYA ROSHNI VS SURVIN MARKETING	VINEET JAIN	23/12/21	22/09/22
			CS COMM-5389/2021	PRABODH TIWARI VS NORTH DELHI MUNICIPAL CORPORATION	VIDHYAS AGAR AND SANJEET MALIK	18/12/21	30/09/22
2	Sh. Rajneesh Kumar Gupta, District Judge, Commercial Court-02	CENTRAL	NIL				
3	Sh. ILLA RAWAT, District Judge, Commercial Court-03	CENTRAL	CS(COMM) 1742/2022	GRAVES COTTON LTD. V/S ARGUMENT DISTRIBUTORS PVT. LTD.	MS. NISHTHA WADHAWA	13.07.2022	26.09.2022

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4	Ms Nisha Saxena, District Judge, Commercial Court-04	CENTRAL		SH. UMESH JAIN VS. SATYEN MUNICIPAL CORPORATION OF DELHI	DER KUMAR SINGH	20.07.2022	08.09.2022
			CS (COMM) 1839/2022	ICICI BANK LTD VS. MUNIRAJ SINGH	SATISH KUMAR	11.10.2021	12.09.2022
			CS (COMM) 1861/2020	RAMESH BAHL H.U.F VS. INDU BALA GUPTA, PROPRIETOR, M/S SABURI HEALTH AND HOSPITALITY SERVICES	RISHI MANCHA NDA	21.12.2020	16.09.2022
			CS (COMM) 4806/2021	ICICI BANK LIMITED VS. JAGMOHAN SINGH	BABBAR & ASSOCIA TES`	17.11.2021	16.09.2022

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			CS (COMM) 1818/2021	ICICI BANK LIMITED VS. AMIT BABBAR	PUNIT KUMAR BHALLA	16.06.2021	21.09.2022	
			CS (COMM) 3029/2021	CANARA BANK VS SH. MANISH DEHAR	REKHA RUSTAGI	28.08.2021	21.09.2022	
5	Sh. Ashwani Kr. Sarpal, District Judge, Commercial Court-05	CENTRAL	NIL					
6	SH. PARAMJIT SINGH, DISTRICT JUDGE(COMMERICAL)-06, CENTRAL	CENTRAL	CS(COMM) 2390/2021	RAJENDER KUMAR MALHOTRA VS M/S SHREE KRISHNA GARMENT CLOTH	NITIN ARORA	06.08.2021	01.09.2022	
			CS(COMM) 1440/2019	ICICI BANK VS AMIT RATHORE	PUNIT KUMAR BHALLA	05.08.2019	21.09.2022	

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7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL				
8	Sh. Dinesh Bhatt , DJ (Commercial Court)-01	West	NIL				
9	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	CS COMM450/19	KRIKA SONI VS LIVGUARD ENERGY	MOHD ASIF	20.09.2019	13.09.2022
			CS COMM240/19	GRISHMA CHAWLA VS MOTHER'S PRIDE	VARUN DHINGRA	11.07.2019	17.09.2022
			CS COMM555/19	PUNJAB STAINLESS STEEL LTD VS ICICI BANK LTD	PARVEEN KISHORE	21.11.2019	17.09.2022

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10	MS. SANTOSH SNEHI MANN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI					
			NIL				
11	SH. GURVINDER PAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT-02	NEW DELHI	CS (COMM.) 636 / 2021	SMRITI ARORA VS. PARATUSH CAFES N CATERERS PVT. LTD.	SH. SIDDHAN TRUPANI	03.09.2019	01.09.2022
			CS (COMM.) 329 / 2020	M/S. KIWI FOODS (INDIA) PVT. LTD. VS. CRAZY FUNN FOODS PVT. LTD.	SH. KAMAL NARESH	16.06.2020	13.09.2022
			CS (COMM.) 306 / 2021	HG GRAPHICS PVT. LTD. VS. VIAROMANAA FASHION INDIA PVT. LTD.	SH. HASAN NIYAZI	16.08.2021	24.09.2022

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12	SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)-03	NEW DELHI	CS (COMM.)/253/2020	KARL STORZ ENDOSCOPY INDIA PVT. LTD. Vs. M/S KESHARI SINGH CHOUDAHRY HOSPITAL PVT. LTD.	TARU GUPTA	06-02-2020	16-09-2022
13	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	CS (COMM)333/20	KUSHAL KUMAR Vs. MUKESH KUMAR GOYAL	Sh. Amit Tomar		17.11.2022
			CS (COMM)283/20	D.D. PRADHAN AND CO. PVT. LTD. Vs. LOGIX INFRA TECHPVT. LTD.	Sh. Vishal Tiwari,		09.11.2022
			CS (COMM)308/21	SWATI KAPOOR Vs. SWASTIK GRINDWELL PRIVATE LIMITED	Sh. Tarun		11.11.2022
			CS (COMM)361/20	ASHWAN MALHOTRA Vs. HOUSING DEVELOPMENT FINANCE CORPORATION LTD. AND ANR.	Sh. Dvansh Jain		21.11.2022

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			CS (COMM) 267/19	M/S JAGRAN PRAKASHAN LTD. Vs. M/S KRISHI JAGRAN AND ANS.	Ms. Shivani Tandon		17.12.2022
			CS (COMM) 303/22	RED CUBE DIGITAL MEDIA PRIVATE LIMITED Vs. APL APOLLO TUBES LIMITED	Sh. Jitender Verma		19.12.2022

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14	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	CS(COMM.)22/19	ENHANCE LIFESTYLE PVT. LTD. VS M/S. HITS EXPORTS	SH. SANJEEV SAHAI / MS. SHAGUN SAPROO AND SHRI GAGAN KATARIA	25.02.2019	03.09.2022
			CS(COMM.)296/2021	INDIAN BANK VS TANISHQ COMPUTER CENTRE AND ORS.	AMIT PODDAR	07.09.2021	15.09.2022
			CS(COMM.)400/2020	NIKE INNOVATE C.V. VS SUNNY K.G. ATHWAL AND ANR.	K.G. BANSAL	17.12.2020	21.09.2022

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			CS(COMM.)2 93/2021	FUTURE ORGANIC PVT. LTD. VS ADITYA GUPTA AND ANR.	MANU BHARDW AJ	06.09.2021	22.09.2022
15	SH. SANJEEV AGGARWAL	South	NIL				
16	SH. MUKESH KUMAR GUPTA	South	NIL				

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17	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)- 01	SOUTH- EAST	NIL				
18	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH- EAST	NIL				
19	SH. AJAY KUMAR JAIN	SOUTH- EAST	NIL				

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20	MS. ANU GROVER BALIGA	SOUTH- EAST	NIL				
21	MS AGGARWAL GUPTA	PREETI SOUTH- EAST					
22	MS BHATIA	NIRJA SOUTH- EAST					

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23			NIL				
	SH. RAJESH KUMAR SINGH	SOUTH- EAST					
24	SH. SANJAY SHARMA-I	EAST	CS COMM NO. 159/2021	NAVEEN KUMAR VS. DINESH PAREEK ORS.	BRIJESH KUMAR VS. DALVIND ER SINGH	18-09-2021	03-09-2022
			CS COMM/S NO.02/2021	ALLIED STEEL TRADERS VS. MACLEAN ENGINEERING PROJECT PVT. LTY D.	MANSI KAPOOR VS. ARUN UPADHYA	06-01-2021	02-09-2022

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			CS COMM NO.240/2021	ANITA KALRA VS. AJAY KUMAR	PK JAIN VS. RL SHARMA	06-12-2021	15-09-2022
			CS COMM NO.133/2022	M/S MESSIONS ELECTRICALS VS.M/S CBS TECHONOLOGIES PVT. LTD.	SHIKHA SHARMA VS. MEENAKS HI	06-06-2019	23-09-2022
25	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	CS COMM/392/ 19	DENA BANK (NOW BANK OF BARODA) VS M/S TREND EXPORT AND ORS.	MOHD. DANISH	18-10-2019	10/11/22

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26	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-East	CS(COMM)-47/2022	M/S HILTI INDIA PVT LTD VS. MR LOKESH SHARMA PROPRIETOR LAKSHYA ENTERPRISES	ARVIND SHARMA	31.05.2022	06.09.2022
			CS(COMM)-52/2022	PUNJAB AND SIND BANK VS SH ASHOK JHA	MANOJ KUMAR ARORA	04.06.2022	16.09.2022
			CS(COMM)-53/2022	PUNJAB AND SIND BANK VS SH KALIKANT JHA	MANOJ KUMAR ARORA	04.06.2022	16.09.2022
			CS(COMM)-81/2021	M/S RTC GLOBAL VS. SHIV KUMAR	ANANT SHARMA	29.09.2021	21.09.2022

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			CS(COMM)-36/2022	CANARA BANK VS SACHIN KUMAR	ANKUR AGGARWAL	02.05.2022	21.09.2022
27	SH. BRIJESH KUMAR GARG	Shahdara	CS(COMM)546/21	ARMOUR SECURITY INDIA PVT. LTD. VS VIJAY NIRMAN CO. PVT. LTD.	ANKUR AGGARWAL	17.12.2021	14.09..2022
28	MS. SUKHVINDER KAUR		NIL				
29	SH. SURENDER S. RATHI		NIL				
30	MS. SAVITA RAO		NIL				
31	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	North-West	NIL				

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32	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North	NIL				
33	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	CS COMM. 5/2018	STATE BANK OF INDIA VS NAVEEN CHANDRA	AKSHAY MATHUR	18.10.2018	03.09.2022
			CS COMM. 342/2021	UNION BANK OF INDIA VS ASHOK KUMAR YADAV	VIJAYENDRA PRATAP	14.12.2021	05.09.2022
			CS COMM. 149/2019	UNITED ART PRINTERS VS M/S PICCADILY HOTELS	ANSHUL, ROHIT PAL	16.09.2019	05.09.2022
			CS COMM. 362/2021	CANARA BANK VS AJAY THAKUR	REKHA RASTAGI	18.12.2021	06.09.2022
			CS COMM. 239/2021	UNION BANK OF INDIA VS M/S MUNNA BAKERY	POOJA SISODIA	11.10.2021	07.09.2022
			CS COMM. 371/2021	SHEIKH MOHD UMAR VS M/S NATH SONS	SACHIN KATYAL	15.01.2022	12.09.2022
			CS COMM. 2/2022	HDFC LTD. VS GAURAV SHARMA	PRADEEP KUMAR, REJEEV SINGH	05.01.2022	12.09.2022

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			CS COMM. 104/2020	CORPORATIN BANK VS ASHWANI SAHAY	ROHIT DUTTA	30.05.2018	13.09.2022
			CS COMM. 350/2021	SUNRISE ENTERPRISES VS ADWIN INDIA	MS. CHANDNI, AMAM	10.01.2022	14.09.2022
			CS COMM. 24/2018	B2B HOSPITALITY P. LTD. VS TIRUPATI HOMES LTD.	NISHANT VERMA, JAIKISHORE SINGH	16.11.2018	14.09.2022
			CS COMM. 262/2021	M/S TRIDENT STEEL VS M/S KAY INTERNATIONAL	BHAVESH KUMAR, B.K.SINGH	22.10.2021	15.09.2022
			CS COMM. 341/2021	UNION BANK OF INDIA VS SANDEEP	VIJENDER PRATAP SINGH	14.12.2021	15.09.2022
			CS COMM. 52/2022	M/S MABEL APPAREL VS M/S VIKAS ENTEPRISES	SUNIL SHARMA,	16.02.2022	21.09.2022
			CS COMM. 222/2019	INDIAN BANK VS RAJAT MALIK	MARIMUTHU P.	06.12.2019	26.09.2022
			CS COMM. 337/2021	RAJ KUMAR SHARMA VS M/S SHIV CONSTRUCTION	SANDHYA R.P. SINGH	10.12.2021	27.09.2022

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			CS COMM. 262/2019	PYRAMID AND PRODCUSTS ADS CIVIL	PLYWOOD, DUA, VS NEERAJ SOOD	23.12.2019	27.09.2022
34	SH. BHUPESH KUMAR, DISTRICT JDUGE, COMMERCIAL COURT-02		NIL				
35	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03		NIL				